

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 63**

Dated Guwahati, the 11<sup>th</sup> December, 2019

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

Sl.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Hon'ble Mr. Justice Manojit Bhuyan 5. Hon'ble Mr. Justice Michael Zothankhuma	Registrar General
2.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K. R. Surana	Registrar (Admn.) to be assisted by DR (Finance)



3.	Committee for Recruitment, Transfer, Posting, Promotion of Judicial Officers of all States, and for Examining the matter of Assured Career Progression (ACP) and functional scale to the Officers of Assam Judicial Service, Nagaland Judicial Service, Mizoram Judicial Service and Arunachal Pradesh Judicial Service.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice M. R. Pathak</li> <li>3. Hon'ble Mr. Justice Suman Shyam</li> </ol>	Registrar (Vigilance)
4.	Committee for Judicial Education and Training & Library Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>3. Hon'ble Mr. Justice Manish Choudhury</li> </ol>	Registrar (Judicial) to be assisted by Librarian-cum-Research Officer (LRO).
5.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years.	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>3. Hon'ble Mr. Justice Manojit Bhuyan</li> </ol>	Registrar (Vigilance)

6.	Committee for Buildings & Infrastructure	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>3. Hon'ble Mr. Justice H. K. Sarma</li> </ol> <p><b>MEMBERS</b></p> <ol style="list-style-type: none"> <li>4. Chief Secretary of the respective States</li> <li>5. Secretary/Senior-most Secretary of the Department of Finance of the respective States.</li> <li>6. LR &amp; Secretary, Judicial Department of the respective States.</li> <li>7. Chief Engineer, PWD, (Bldg.), of the respective States.</li> </ol> <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P)
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7.	Committee for the utilization of funds under the 14 <sup>th</sup> Finance Commission	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Suman Shyam</li> <li>2. Hon'ble Mr. Justice Ajit Borthakur</li> <li>3. Mr. Prabir Kr. Dutta, IAS (Retd.), former Chief Secretary to the Govt. of Assam</li> <li>4. Addl. Chief Secretary to the Govt. of Assam, Planning &amp; Development Deptt.</li> <li>5. Commissioner &amp; Secretary to the Govt. of Assam, Finance Department.</li> <li>6. LR &amp; Secy. to the Govt. of Assam, Judicial Deptt.</li> <li>7. Chief Engineer, PWD (Building), Assam.</li> </ol> <p><b>N.B.</b> For any matter / issue relating to the implementation of 14<sup>th</sup> Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 7, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1&amp; 2.</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
8.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court and the Judicial Academy, Assam.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mr. Justice K. R. Surana</li> <li>3. Hon'ble Mr. Justice P. K. Deka</li> </ol>	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
9.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mr. Justice Michael Zothankhuma</li> <li>3. Hon'ble Mr. Justice H. K. Sarma</li> <li>4. Director, Judicial Academy, Assam.</li> </ol>	Research Officer, Judicial Academy, Assam
10.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>2. Hon'ble Mr. Justice P. K. Deka</li> <li>3. Hon'ble Mr. Justice Soumitra Saikia</li> </ol>	Jt. Registrar (Vigilance) & Jt. Registrar (PM&P)

11.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice M. R. Pathak</li> <li>3. Hon'ble Mr. Justice A. M. Bujor Barua</li> </ol>	Registrar (Vigilance) to be assisted by Jt. Registrar (PM&P)
12.	Gauhati High Court Committee for sensitization of Family Court matters	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice Michael Zothankhuma</li> <li>3. Hon'ble Mrs. Justice Rumi Kumari Phukan</li> </ol>	Jt. Registrar (Vigilance)
13.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mr. Justice Michael Zothankhuma</li> <li>3. Hon'ble Mr. Justice A. M. Bujor Barua</li> <li>4. Hon'ble Mr. Justice Mir Alfaz Ali</li> <li>5. Dist. &amp; Sess. Judge, Kamrup (M), Guwahati.</li> <li>6. Shri G. N. Sahewalla, Sr. Advocate.</li> <li>7. Shri Hari Kanta Deka, Sr. Advocate</li> </ol>	Registrar (Judicial)

14.	Committee for Designation of Senior Advocates	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>3. Hon'ble Mr. Justice M. R. Pathak</li> <li>4. Advocate Generals of the respective states of Assam, Nagaland, Mizoram and Arunachal Pradesh.</li> <li>5. One member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by the Members mentioned at Sl. Nos. 1,2,3, and 4.</li> </ol> <p><b>N.B.</b> The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</p>	Registrar General
15.	Mediation Monitoring Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>3. Hon'ble Mr. Justice Suman Shyam</li> </ol>	Registrar (Admn.)
16.	Public Interest Litigation Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mr. Justice S. K. Medhi</li> <li>3. Hon'ble Mr. Justice Manish Choudhury</li> </ol>	Registrar (Judicial)
17.	Information and Communication Technology Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>3. Hon'ble Mr. Justice Suman Shyam</li> <li>4. Hon'ble Mr. Justice Soumitra Saikia</li> </ol>	Registrar (IT) To be assisted by Jt. Registrar (PM & P)



18.	Committee to look after the affairs of the Law Research Institute	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>2. Hon'ble Mr. Justice Michael Zothankhuma</li> <li>3. Hon'ble Mr. Justice Manish Choudhury</li> </ol>	Registrar (Estt.)
19.	Committee for Implementation of National Court Management System	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice A. M. Bujor Barua</li> <li>3. Hon'ble Mr. Justice P. K. Deka</li> <li>4. Registrar General, Gauhati High Court</li> <li>5. Director, Judicial Academy, Assam</li> <li>6. Member-Secretary, Assam State Legal Services Authority</li> <li>7. Central Project Co-ordinator, Gauhati High Court</li> <li>8. Chief Engineer, PWD (Bldg.), Assam</li> <li>9. Director, Assam Institute of Management</li> <li>10. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam.</li> </ol>	Registrar (Judicial)
20.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems	<ol style="list-style-type: none"> <li>1. Portfolio Judge of the respective District</li> <li>2. District Judge</li> <li>3. Deputy Commissioner</li> <li>4. District Informatics Officer</li> </ol>	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
21.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> <li>1. Hon'ble Portfolio Judge of the concerned district.</li> <li>2. District Judge</li> <li>3. Chief Judicial Magistrate</li> </ol>	One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge

22.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice M. R. Pathak</li> <li>2. Hon'ble Mrs. Justice Rumi Kumari Phukan</li> <li>3. Hon'ble Mr. Justice S. Serto</li> <li>4. Hon'ble Mr. Justice Nelson Sailo</li> <li>5. Hon'ble Mr. Justice Nani Tagia</li> </ol>	Registrar (Judicial)
23.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques <b>(Prohibition of Sex Selection) Act, 1994</b> and The Pre-conception and Pre-natal Diagnostic Techniques <b>(Prohibition of Sex Selection) Rules, 1996</b>	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice Rumi Kumari Phukan</li> <li>2. Hon'ble Mr. Justice S. Serto</li> <li>3. Hon'ble Mr. Justice Nelson Sailo</li> </ol>	Registrar (Judicial)
24.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically, <ol style="list-style-type: none"> <li>a) Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment.</li> <li>b) All matters relating to ACRs.</li> <li>c) Staff Welfare.</li> <li>d) Select best sections and staff of the Principal Seat of the Gauhati High Court.</li> </ol>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice N. Kotiswar Singh</li> <li>2. Hon'ble Mr. Justice Manojit Bhuyan</li> <li>3. Hon'ble Mr. Justice Suman Shyam</li> </ol>	Registrar (Estt.)



25.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012. (NDPS Committee)	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice P. K. Deka</li> <li>2. Hon'ble Mr. Justice Ajit Borthakur</li> <li>3. Hon'ble Mr. Justice Parthivjyoti Saikia</li> </ol>	Registrar (Judicial)
26.	Committee for Gender Sensitisation and Internal Complaints Committee.	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice Rumi Kumari Phukan</li> <li>2. Hon'ble Mr. Justice Mir Alfaz Ali</li> <li>3. Sri Tanmay Jyoti Mahanta, Sr. Advocate</li> <li>4. Smt. Rita Das Mozumdar, Advocate</li> <li>5. Dr. Shabeena Yasmin Saikia, Astd. Prof. Deptt. of Sociology, Gauhati University</li> <li>6. Smt. Kalyani Pathak, Deputy Registrar (Budget)</li> <li>7. Prakash Deka, Advocate's Clerk</li> </ol>	Kalyani Pathak, Deputy Registrar (Budget)
27.	Arrear Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Suman Shyam</li> <li>2. Hon'ble Mr. Justice K. R. Surana</li> <li>3. Hon'ble Mr. Justice S. K. Medhi</li> </ol>	Registrar(Judicial)
28.	Committee to regulate and monitor the progress of the trials under the POCSO Act	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice Rumi Kumari Phukan</li> <li>2. Hon'ble Mr. Justice K. R. Surana</li> <li>3. Hon'ble Mr. Justice Nelson Sailo</li> </ol>	Registrar (Judicial)

29.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or up gradation of grading recorded in their ACRs	1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Vigilance)
30.	Rule Committee for all other Rules	1. Hon'ble Mr. Justice P. K. Deka 2. Hon'ble Mr. Justice H. K. Sarma 3. Hon'ble Mr. Justice Manish Choudhury	Registrar (Vigilance)
31.	Committee to look after the Protocol, Guest House of the Gauhati High Court and the security arrangement of the Gauhati High Court and District Courts of Assam.	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Michael Zothankhuma	Registrar (Admn.)

**This order will come into effect immediately.**

By Order,


**Sd/- Robin Phukan  
REGISTRAR GENERAL**

**Memo No. HC. III-23/2013/Pt./5931 /G, Dated 11<sup>th</sup> December, 2019.**

**Copy to:-**

- 1) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Research Officer, Judicial Academy, Assam.
- 6) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Librarian –Cum- Research Officer, Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*

- 10) The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 11) The Administrative Officer (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**  
11-12-19  
11/12/19